GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4140
TO BE ANSWERED ON 19TH MARCH, 2021

GUIDELINES FOR PACKED FOOD

4140. SHRI JAGDAMBIKA PAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has any plans or has taken any steps to introduce guidelines and regulations to indicate food, food substances and edibles on the packaging of food, fast food, juice and drinkable products which are harmful and/or addictive for children;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether the Government has received any communication from any of the stakeholders, or has undertaken consultations regarding the same and if so, the details thereof; and

(d) whether the Government has undertaken or plans to commission a study which evaluates the impact of such indicators on food packaging on behavioral changes in parents and children while purchasing such food products which may be harmful or addictive for children, if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): To ensure safe and wholesome food for school children, Food Safety and Standards Authority of India (FSSAI) has framed and notified   the Food Safety and Standards (Safe food and balanced diets for children in school) Regulations, 2020.

These regulations place a restriction on sale of foods High in Fat, Salt and Sugar (HFSS) to school children in school canteens/mess premises/hostel kitchens or within 50 meters of the school campus. There is also a restriction on advertisement of such products. Regulations aim to encourage schools to adopt a comprehensive program for promoting Safe food and healthy diets amongst school children and to convert school campus into Eat Right School focusing safe and healthy food, local and seasonal food and no food waste as per specified benchmarks.